

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 25th March, 2025

No. HCM/D-42/2023-Estt.-I/5642 : In pursuant to this Registry's Advertisement of even number dated 11th December, 2024 and consequent to the Skill Test and Personal Interview held on 29th January, 2025 and 25th February, 2025 respectively, the following candidates (in order of merit) are hereby engaged as Legal Researchers on a daily wage basis at Rs. 500 per day w.e.f. the date of joining and until further orders:

1. **Sinam Roshni Devi** (Reg. No. LEGR-56)
2. **Moranthyel Saka** (Reg. No. LEGR-252)
3. **Haobam Krishnakumari Devi** (Reg. No. LEGR-185)
4. **Narhang Shangnonkim** (Reg. No. LEGR-151)

They shall report to the undersigned on or before 29th March, 2025 (Saturday).

Further, the following candidate is placed in the **waitlist**:

1. **Pamchui MK Shimray** (Reg. No. LEGR-247)

***Note:** - They shall not claim regularization of their services on this purely temporary engagement.

Reeta Laishram 25/03/2025
(REETA LAISHRAM)
LANGUAGE OFFICER (SPECIAL OFFICER)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulsillu, Judge, High Court of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Jt. Registrar (Judl.), High Court of Manipur.
7. The Superintendent, Estt. -I/Accounts, High Court of Manipur.
8. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
9. Person(s) Concerned.
10. Concerned File/Guard File.